

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-6/99/2574/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu

Dated Guwahati the 9<sup>th</sup> June, 2021.

Sub: **Commuted leave along with station leave permission.**

Ref:- Your letter No. DJKA/2021/3485, dtd. 07.06.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted commuted leave for twenty days with full pay from 17.05.2021 till 05.06.2021 (suffixing 06.06.2021 being Sunday) alongwith station leave permission, **subject to submission of your leave application in prescribed format along with Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati.** Further, the period of your COVID-19 treatment and Home Quarantine from 22.04.2021 to 16.05.2021 has been treated as leave on special ground.

Yours faithfully,


-sd-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-6/99/2575-2576/ dated 09.06.2021**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**